GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1140 ANSWERED ON MONDAY THE 26th JULY, 2021/ SRAVANA 4, 1943 (SAKA)

POLICY ON CSR

QUESTION

1140. SHRI CHANDESHWAR PRASAD:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has constituted any panel to prepare a frame work for a relevant policy on Corporate Social Responsibility(CSR) activities and to review the framework under the Companies Act, 2013;
- (b) if so, the details thereof;
- (c) whether there has been a continuous decrease in spending of CSR funds by the companies from the year 2019-20 onwards; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS [RAO INDERJIT SINGH]

- (a) & (b): Yes Sir. The Ministry had set up a High Level Committee (HLC-2018) to review the existing Corporate Social Responsibility (CSR) framework and make recommendations to develop a more robust and coherent CSR regulatory and policy framework, and underlying ecosystem. The HLC-2018 had submitted its report on 07th August, 2019 which is available in public domain at www.mca.gov.in.
- (c) & (d): As per the Companies Act, 2013, companies are required to hold Annual General Meeting (AGM) within six months from the end of financial year. Thereafter, financial statements and board report containing disclosure about CSR, are to be filed in MCA21 within 30 days of the AGM. Thus, the CSR data for the Financial Year 2020-21 is not available. However, on the basis of filings made by the companies in MCA21 registry, CSR amount spent by various companies in the financial year 2019-20 is given below:

	Financial Year 2019-20
No. of Companies	21,349
CSR expenditure (in Rs. Crore)	21,231

(Data upto 31.03.2021) [Source: National CSR Data Portal]
